

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1448
ANSWERED ON:21.08.2012
SPORTS POLICY OF SAI
Singh Smt. Meena

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to bring changes in the present sports policies of the Sports Authority of India (SAI), to curb a number of controversies, political interference in SAI etc.;
- (b) if so, the details thereof;
- (c) the time by which these policies are likely to be implemented for impartial development of sportspersons and to make their performance better; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) No Madam.
- (b) & (c): do not arise.
- (d) Steps are taken from time to time as required. Sports Authority of India (SAI) is an autonomous organization. No drastic changes in SAI's Sports policies are considered necessary.